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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.332/KB/2010

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company	Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Jishnu Sha, Sr. Adv
 Dhiren Shengupta, Adv
 Rajib Mullick, Adv } R.G
 Rakesh Sankar, Adv

1. Mrs. Manjushree Adv } Applicant
 Mrs. Baisakhi Mondal Adv } in I.A. No. 384 of 2017

1. Mr. Abhishek Halder } for Worker Union
 2. Mr. Abhishek Jain } in C.A. No - 408 of 2017.

1. Mr. Pramit Ks. Ray, Adv
 2. Mr. A. Kanodia, Adv
 3. Mr. S. Sarkar, Adv
 4. Mr. A. Das, Adv
 5. Mr. S. Ghosh, Adv } for R.I.

1. ABHRAJIT MITRA, SR. ADV.
 2. REETOBROTO KUMAR MITRA, ADV.
 3. ARITRA BASU, ADV.
 4. SANJIV KUMAR TRIVEDI, ADV.

1. SHAUNAK MITRA, Adv.

Rakesh Sankar
 Advocate
 8/1/2018

Abhishek Jain
 8/1/2018

Adv
 8/1/2018

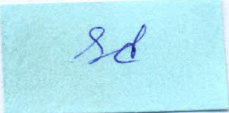
Adv
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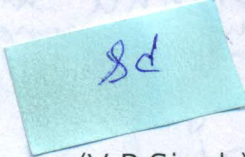
ORDER

Ld. Counsel for the petitioners, the respondent nos. 1 and 6, Ld. Counsel for applicant in I.A. No. 384/KB/2017 and Ld. Counsel for workers union in C.A. No. 408/2017 is present.

Heard the arguments of Ld. Counsel of R-1. Arguments could not be concluded.

List it on 10/01/2018 for remaining arguments.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)